

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**R.P. No. 13 of 2013 in
Appeal No. 199 of 2012**

Dated : 21st February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**The South Indian Sugar Mills Association
& Ors.**

... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Anr.**

.Respondent(s)

**Counsel for the Appellant(s) : Mr. K. Gopal Chaudhary
Mr. Rahul Balaji**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

We have heard the Learned Counsel for the parties. The Learned Counsel for the Appellant is directed to file written notes on all the issues raised in the arguments.

Post the matter for review on **10.03.2014.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**